

### Lack of Hostel Facilities in Colleges of Medical Sciences

498. SHRI P. J. KUPPEN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the students of University College of Medical Sciences attached to Safdarjung Hospital, New Delhi have been facing difficulties due to lack of hostel facilities; and

(b) if so, the steps taken by Government to provide them proper hostel facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Some barracks located near the University College of Medical Sciences have been got removed and handed over to the College authorities for use as students' hostel, temporarily, till such time as regular hostel facilities are made available at the medical College and Hospital complex being established at Shahadra.

### Indian Territorial Waters

499. SHRI A. NEELALOHITH-ADASAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the range of Indian territorial waters at present;

(b) what, if any, are the right and privileges of India in respect of her territorial waters; and

(c) how such rights and privileges are protected at present?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The territorial waters of India extend to a distance of 12 nautical miles from the baseline.

(b) India has complete sovereignty over the territorial waters of India, its seabed and sub-soiland the air space over such waters. However all foreign ships (other than war ships including submarines and other underwater vehicles) enjoy the right of innocent passage through the territorial waters of India. Foreign warships including submarines and other underwater vehicles may enter or pass through the territorial water of India after giving prior notice to the Central Government.

(c) The Indian Navy, the Coastguard and the Maritime Collectorate of the Department of Customs protect our interests in the territorial waters with respect to matters relating to security, the resource and other aspects, and customs and fiscal matters respectively.

### Treatment of Badshakhan

500. PROF. MADHU DANDAVATE: Will the Minister of HEALTH be pleased to state:

(a) whether Badshakhan is being satisfactorily treated at the Indian Institute of Medical Sciences at Delhi; and

(b) if so, what is the progress in his health?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR) (a) and (b). Badshakhan was admitted on the 26th March, 1980 in the All India Institute of Medical Sciences, Hospital and after satisfactory treatment was discharged on the 1st June, 1980.

### Loss of Ships

501. PROF. MADHU DANDAVATE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that seven Indian ships with a total insured